

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 30th OCTOBER, 1978.

NOTIFICATION
(INCOME-TAX)

No. 2535 (F.No. 197/92/77-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Shri 108 Prannath Mandir Trust Dham, Farma" for the purpose of the said section for and from the assessment year 1977-78.

Sd/-

(M. SHARMA)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
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Copy to:-

1. The Secretary, Shri 108 Prannath Ji Mandir Trust, Dham, Farma, Madhya Pradesh, with reference to his letter dated 3.5.77.
2. The Commissioner of Income-tax, Madhya Pradesh-II, Bhopal, with reference to his letter No. F.No. P. 2/31/72 dt. 19.8.78.
3. All Commissioners of Income-tax.
4. Directors of Ins. (IT)/(RAS)/(T&E)/(Inv.), New Delhi.
5. Director of CEM Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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A. A. Sharma

ASSISTANT DIRECTOR (RS&P).

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(V.P. WASWANI)
SECTION OFFICER

NO. CC/IT(AI)/2467/300/RSP/78.

* SHARMA *